

C Gems and Jewels Private Limited

Date of Commencement of CIRP
List of Creditors as on

11-Jul-25
03.06.2026

Annexure 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Indian Bank	15.01.2026	634,524.00	-	-	-	No	-	-	-	-	634,524.00	Refer Note 1
	Total		634,524.00					634524					
	<p>on 10.07.2025 was ₹12,77,666/-, and that the amount claimed represents the balance recoverable after adjustment of recoveries made after the Insolvency Commencement Date. The Resolution Professional has sent communications to the bank to refund the amounts received after the insolvency commencement date and also requested to provide documents and information for the purposes of verification of its claim including details of a valid security interest in the absence of which the claim is considered in the category of unsecured financial creditors. Further, RP has filed IA no. 640/2026 for seeking such refund of amount, the matter being subjudice.</p>												